164	Written Answers to		[RAJYA SABHA]			Unstarred Questions			
1	2	3	4	5	6	7	8	9	10
26	Odisha	9	23.69	6	20.29	6	11.95	21	55.93
27	Puducherry	3	5.57	3	50.26	4	0.30	10	56.13
28	Punjab	3	9.48	4	11.91	2	4.39	9	25.78
29	Rajasthan	7	19.74	7	31.32	3	14.50	17	65.56
30	Sikkim	19	42.36	14	23.48	8	25.15	41	90.99
31	Tamil Nadu	10	16.28	6	60.00	6	20.75	22	97.03
32	Tripura	13	20.67	12	40.73	6	15.44	31	76.84
33	Uttar Pradesh	6	21.90	14	27.85	11	51.00	31	100.75
34	Uttarakhand	1	0.55	8	29.78	14	102.66	23	132.99
35	West Bengal	7	28.37	8	22.02	11	28.80	26	79.19
	GRAND TOTAL	247	671.19	228	774.36	223	927.66	698	2373.21

^{*}Includes Projects relating to Product/Infrastructure Development for Destination and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals and Rural Tourism (A&RT).

Ganga Sagar fair in West Bengal

 $\dagger 1350.$ SHRI VIVEK GUPTA: Will the Minister of TOURISM be pleased to state:

- (a) whether a world famous Ganga Sagar fair in West Bengal is organised every year where lacs of people come from the country and foreign countries;
- (b) whether Government is taking any step to give this fair the status of national fair;
 - (c) the facilities being provided to Mansarovar and Amarnath pilgrims;
 - (d) the total expenditure on those facilities; and
- (e) the details of expenditure on those facilities in the last three years, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) Yes, Sir.

[†]Original notice of the question was received in Hindi.

- (b) There is no proposal before the Ministry of Tourism to give this fair the status of national fair.
- (c) to (e) Development and provision of facilities to the pilgrims is primarily undertaken by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends financial assistance to the State Governments/Union Territory Administrations for tourism related projects which are identified in consultation with them under various tourism schemes of the Ministry.

Proposal for development of tourism circuits in Madhya Pradesh

- †1351. DR. CHANDAN MITRA: Will the Minister of TOURISM be pleased to state:
- (a) whether Government have received certain proposals for approval from Madhya Pradesh for development of various tourism circuits;
- (b) if so, the details thereof and since when these are lying pending with Government for approval; and
- (c) the action taken by Government to approve pending proposals at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) No such proposal has been received from the State Government of Madhya Pradesh in the current financial year. However, under 11th Five Year Plan, Ministry of Tourism has sanctioned various tourism circuits in the State of Madhya Pradesh for Central Financial Assistance (CFA) of Rs. 40.78 crore. List of these circuits is given in the Statement (See below).

(b) and (c) Development, promotion and implementation of tourism projects including development of tourism circuits is primarily undertaken by the State Governments/Union Territory Administrations. However, Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects which are prioritized in consultation with the State Governments/Union Territory Administrations. The projects which are complete as per scheme guidelines are sanctioned subject to availability of funds and *inter-se* priority.